

RAJYA SABHA

Wednesday, the 3^d February, 2021/14 Magha, 1942 (Saka)

The House met at nine of the clock.

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

I. Report and Accounts (2019-20) of ESIC, New Delhi and related papers

II. Report and Accounts (2018-19) of Employees' Provident Fund Organisation, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Santosh Kumar Gangwar, I lay on the table:-

I. A copy each (in English and Hindi) of the following papers under Section 36 of the Employees' State Insurance Act, 1948:-

- (a) Annual Report of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2019-20.
- (b) Annual Accounts of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2019-20, and the separate Audit Report thereon. [Placed in Library. See No. LT-3006/17/2021]

II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 74 of the Employees' Provident Funds Scheme Act, 1952:—

- (a) Annual Report of the Employees' Provident Fund Organisation, New Delhi, for the year 2018-19.
 - (b) Consolidated Annual Accounts of the Employees' Provident Fund Organisation, New Delhi, for the year 2018-19 and the Audit Report thereon.
- (2) Statement giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3002/17/2021]